Under the present system, retirement benefits as well as leave and medical assistance to the family and dependants of seamen are being looked after by Seafarers Welfare Fund Society and also under the provisions of National Maritime Board Agreement.

Ratio of Personnel Officers in the Railways

3959. SHRI E. BALANANDAN: Will the Minister of RAILWAYS be pleased to state:

- (a) what is the total number of nongazetted members of staff in Zonal Railways and the number of officers in the Personnel branch of each Zonal Railway Headquarters/Division-wise;
- (b) what is the ratio of Personnel Officers in relating to total strength of non-gazetted members of staff in the Railways zone-wise; and
 - (c) whether it is a fact that there is an acute shorta

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a*) to (c) The information is being collected and will be laid on the table of the Sabha.

Criteria for sending Doctors abroad for Training

3960. SHRI ATAL BIHARI VAJ PAYEE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of doctors or their wards sponsored by the multinational companies dealing in medical diagnostic equipment sent abroad for training;
- (b) whether any criteria for sending these doctors or their wards have been laid down by Government; and
 - (c) if so, the details there of?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c) Information is

1032 RS-3.

collected and will be laid on the table of the Sabha.

दिल्ली नगर निगम में कार्य करने वाले कम्पाउंडरों की स्थायी नियुक्ति

3961. श्री सुतील कुमार पट्टनायकः क्या स्वास्थ्य ग्रौर परिवार कल्याण मंत्री यह बताने की कुपा करेंगे कि:

- (क) क्या यह सच है कि दिल्ली नगर निगम में कार्यरत कम्पाउंडरों को उनकी पात्रता होने के बावजूद और जिन्होंने पांच वर्ष की सेवा पूरी कर ली है और सभी सेवा भर्ते पूरी करते हैं स्थायी धोषूत नहीं किया जा रहा है;
- (ख) यदि हां, तो ऐसे कम्पाउंडरों की संख्या कितनी है :

(ग) क्या सरकार इन कम्पाउंडरों की नियुक्ति स्थायी घोषित करने का विचार रखती है;

(घ) यदि हां, तो क्ट्रुतक ग्रौर यदि नहीं, तो उसके क्या कारण हैं ग्रोर क्या सरकार इस संबंध में जीच पड़ताल करने का विचार रखती है; ग्रौर

(ङ) यदि हां, तो उसका ब्यौरा क्या है?

स्वास्थ्य और परिवार करयाण संकालय में राज्य मंत्री (कृमारी सरोज खायड़ें) : (क) से (ग) जी, नहीं । धायुर्वेदिक यूनानी और होम्योपैथिक कम्पाउंडरों को जून, 1986 में स्थायी किया गया था । स्थायी पदों के उपलब्ध होते ही स्थायीकरण किया जाता है और यह एक सतत प्रित्रया है ।

(ध) और (ङ) ये प्रश्न तहीं उठते।

Misuse of Funds Allotted for Adult Education

3962. SHRI JAGADISH JANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that funds allocated for implementing Adult

staff strength, in various Zonal l